

# TRADE MARKS REGISTRY

## AHMEDABAD

### OPPOSITION HEARING LIST FOR THE MONTH OF DECEMBER-2013

#### DATE OF HEARING 04.12.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	872133/30	Opp. No. AMD-228761	M/s. Amir Chand Jagdish Kumar (Exports) Ltd., Delhi / M/s. Delhi Registration Service, New Delhi  V/S  M/s. Hindustan Hing Supplying Co., Nadiad / M/s. Law & Prudence, Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	860701/20	Opp. No. AMD-167330	M/s. S. L. Chandak & Co., Mumbai / M/s. Law & Prudence, Mumbai  V/S  M/s. Shree Jalaram Ply Wood Industries, Mehsana / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I P
3.	541083/03	Opp. No. AMD-50687	M/s. Joythy Laboratories, Mumbai / M/s. Law & Prudence, Mumbai  V/S  M/s. Patel Chemicals, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 06.12.2013**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	856147/19	Opp. No. AMD-225342	M/s. Anchor Electronics & Electricals Pvt. Ltd., Mumbai / M/s. M. P. Mirchandani & Co., Mumbai  V/S  M/s. Asian Lime, Rajkot / M/s. Jasani & Company, Rajkot	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	651804/12	Opp. No. AMD-201704	M/s. Parkash Brassware Industries, New Delhi / M/s. Madamsar & Co., New Delhi  V/S  M/s. Parco Engineering Corporation, Rajkot / M/s. M. P. Mirchandani & Co., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	811139/10	Opp. No. AMD-106150	M/s. Eastern Medikit Ltd., Delhi / M/s. Madamsar & Co., New Delhi  V/S  M/s. Intas Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & CO., Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 09.12.2013**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	560225/16	Opp. No. AMD-190827	M/s. Hindustan Pencils Limited, Mumbai / Mr. Sushant Singh, New Delhi  V/S	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Aptudet Industries, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad			
2.	815721/05	Opp. No. AMD-182721	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad  V/S  M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 10.12.2013**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	791007/05	Opp. No. AMD-719161	M/s. Godrej Sara Lee Limited, Mumbai / M/s. R. K. Dewan & Company, Mumbai  V/S  M/s. PI Industries Limited, Udaipur / M/s. International Trade Marks Bureau, Bombay	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	755989/03	Opp. No. AMD-233626	M/s. Royal Heena Products, Pali / M/s. H. K. Acharya & Company, Ahmedabad  V/S  M/s. Topline Exim INC., Ahmedabad / M/s. R. K. Dewan & Company, Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 11.12.2013**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	866726/05	Opp. No. AMD-225070	M/s. Nirma Limited, Ahmedabad / M/s. Y. J. Trivedi & Company, Ahmedabad  V/S  Mr. Mayur Y. Parekh, Baroda	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	578027/05	Opp. No. AMD-186134	M/s. Combat Drugs Ltd., Hyderabad / M/s. Rao & Rao, Secunderabad  V/S  M/s. Paras Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	866696/05	Rect. No. AMD-260970	M/s. Baroda Pharma Pvt. Ltd., Vadodara  V/S  M/s. Centurion Laboratories, Vadodara / Mr. Mayur Y. Parekh, Vadodara	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 12.12.2013**

<b>Sr. No.</b>	<b>Application/R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	513922/24	Opp. No. AMD-741	M/s. Beekay Enterprises, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai  V/S  M/s. Vikash Silk Mills, Surat / M/s.	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			Superfastaction Regn. Service, Surat			
2.	751617/01	Opp. No. AMD-210221	M/s. Chambal Fertilisers & Chemicals Limited, New Delhi / M/s. The Acme Company, New Delhi  V/S  M/s. Arihant Phosphate & Fertilizer Private Limited, Distt.- Chittargarh	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 16.12.2013**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	878727/03	Opp. No. AMD-711589	M/s. Oswal Soap Factory, Jaipur / M/s. Registration S. S. Kendra, Jaipur  V/S  M/s. Kesri Soap & Chemical Industrial, Jaipur / Mr. Kul Bhushan Marwaha, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	830155/24	Opp. No. AMD-713982	Mr. Kul Bhushan, Marwaha, Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
3.	1895118/06	Opp. No. AMD-788331	M/s. S. K. Trademarks Co., Delhi	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

**DATE OF HEARING 17.12.2013**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	949935/05	Opp. No. AMD-229622	M/s. Ranjan Narula Associates, Gurgaon	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of	

			V/S  M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah, Ahmedabad		Trade Marks	
2.	810649/03	Opp. No. AMD-717931	M/s. Jivraj Tea Ltd., Surat / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S  Mr. Hari Krishan Tak, Pali / Mr. Hiren U Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 18.12.2013**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	844672/24	Opp. No. AMD-138593	M/s. Rajkot District Co-Operative Milk Producers Union Limited, Rajkot / M/s. Jasani & Company, Rajkot  V/S  M/s. D. R. Oils (P) Ltd. Bharatpur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1704655/07	Opp. No. AMD-750479	M/s. M. P. Mirchandani & Co., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6

**DATE OF HEARING 19.12.2013**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	772968/15	Opp. No. AMD-222632	Mr. Rohtas Goel, New Delhi / M/s. Taj Trade Mark Agency, Agra	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			V/S M/s. Shree Omexy Time Industries Pvt. Ltd., Morbi / M/s. S. Majumdar & Co., Kolkata			
2.	792623/34	Opp. No. AMD-193182	M/s. Jeet (India) Pvt. Ltd., New Delhi / M/s. Taj Trade Mark Agency, Agra  V/S M/s. Dinesh Pouches Limited, Jodhpur / Mr. Sharad Agrawal, Jodhpur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 20.12.2013**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	825490/12	Opp. No. AMD-247983	M/s. Nitesh Cycles, Ludhiana / M/s. Mahtta & Co., Ludhiana  V/S M/s. Milap Zarda Udyog, Rajsamand / M/s. K. C. Patel & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	895351/05	Opp. No. AMD-131395	M/s. Dr. Reddy's Laboratories Limited, Hyderabad  V/S M/s. Almed Drugs (P) Ltd., Baroda	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 26.12.2013**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks ; if any</b>
1.	811149/20	Opp. No. AMD-188613	M/s. Godrej & Bogue Mfg. Co. Ltd., Mumbai / M/s. Depenning & Depenning, Mumbai  V/S  M/s. Intas Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	814045/05	Opp. No. AMD-155419	M/s. Burroughs Wellcome (India) Limited, Mumbai  V/S  M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 27.12.2013**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks ; if any</b>
1.	869638/16	Opp. No. AMD-108715	M/s. Radha Plastic Industries, Halol / Mr. Rajendra H. Bhansali, Ahmedabad  V/S  M/s. Mahalaxmi Plastic Industries, Halol / M/s. A. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	869638/16	Opp. No. AMD-102948	M/s. Nirma Industries Limited, Ahmedabad  V/S  M/s. Mahalaxmi Plastic	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	



			Industries, Halol / M/s. A. R. Shah & Co., Ahmedabad			
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**DATE OF HEARING 30.12.2013**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	612626/30	Rect. No. AMD-212772	M/s. Shri Bhagwati Floor Mills Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad V/S M/s. Bhagwati Flour Milling, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	874525/05	Opp. No. AMD-248339	M/s. Jehangir Gulabbhai & Bilimoria & Daruwalla, Bombay V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	2247489/22	Opp. No. AMD-802062	Mr. Sushant Singh, New Delh	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5

**DATE OF HEARING 31.12.2013**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	623690/30	Opp. No. AMD-198020	M/s. Paras Trading Company, Delhi / M/s. Sharp Trade Mark Co., New Delhi V/S M/s. Patel Chaturbhai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.

			Ranchhodbhai & Co., Kheda / M/s. Y. J. Trivedi & Co., Ahmedabad			
2.	623689/30	Opp. No. AMD-198019	M/s. Paras Trading Company, Delhi / M/s. Sharp Trade Mark Co., New Delhi  V/S  M/s. Patel Chaturbhai Ranchhodbhai & Co., Kheda / M/s. Y. J. Trivedi & Co., Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

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